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- (fc) Legal action for recovery of dues is being taken under sections 45B and 75(2) of the Employees' State Insurance Act, 1948. The defaulting employers have also been prosecuted under section 85 of the Act in case of persistant default.
- (c) One employer in the State of Bihar was arrested for non-payment of Employees' State Insurance Contributions.
 - (d) Does not arise.

Plans for Increasing the Capacity of Gujarat Ports

- 347. PROF. RAMLAL PAR1KH: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:
- (a) what percentage of the total trade traffic handled by the intermediate and minor ports in the country was handled by such ports in Gujarat during each of the last three years;
- (fc) what are the plans for modernization and for increasing the capacity of the ports in Guiarat:
- (c) what will be the quantum of Central Assistance during the 5th Five Year Plan period for this purpose;
- (d) what was the Central assistance given during the last three years; and
- (e) what was the foreign exchange allocation for this purpose during the last three years and what is the allocation for the remaining period of the 5th Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI H. M. TRIVEDI): (a) Information for the last three years ending 1974-75 is as follows:

1972-73	1973-74	1974-75
40%	34.50%	39 .40%

(b) and (c) The State Government who are mainly responsible for the development of Intermediate and minor ports have reported that there is a provision of Rs. 500 lakhs in their Fifth Plan for the development of minor ports. In addition to this, Rs. 488 -63 lakhs towards Central assistance has been provided in the draft 5th Plan under Centrally Sponsored Schemes for the development of Porbander Port.

(i/) Central Assistance for the development of the minor port of Porbander in Gujarat was as follows:

1973-74	(Rs. in lakhs)	
	1974-75	1975-76
18.00	56 -67	145 • 00

(<?) The State Government have reported that no foreign exchange has been obtained during the last 3 years for the development of minor ports in the State Plan Sector. However, they have proposed Rs. IOO lakhs in their Fifth Plan for this purpose.

STD Linking of Bangalore with District Headquarters in Karnataka

- 348. SHRI MAQSOOD ALI KHAN: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) what is the number of district headquarters in Karnataka which are at present connected with Bangalore by the STD system; and
- (b) what are the names of the district headquarters in that State which are proposed to be so connected with Bangalore during the current financial year?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Following district headquarters in Karnataka are connected by S.T.D. to Bangalore:

- 1. Dharwar
- 2. Shimoga
- 3. Tumkur
- (b) A plan is being drawn up for progressively connecting the district headquarters to State Capital, taking into account the availability of equipment and medium. No District Headquarter in Karnataka is included in current year's plan for connection by S.T.D. with Bangalore.

Copper ore deposits in Bihar

- 349. SHRI JANARDHANA REDDY: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether it is a fact that deposits of Copper ore have recently been located in Palamau District of Bihar; and
- (fc) if so, what action Government have taken to ascertain the possibility of commercial exploitation of these deposits?

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THE DEPUTY MINISTER IN THE WHNISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) No significant deposits of Copper have yet been established in Palamau District.

(b) Does not arise.

बेरोजगार प्रशिक्षण अध्यापकों का सेवानियोजन

350. श्री देवराव पाटील: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) इस समय देश के प्रत्येक राज्य में कितने-कितने प्रशिक्षित श्रध्यापक बेरोजगार हैं; स्त्रीर
- (ख) उन्हें रोजगार दिलाने के लियें क्या प्रयत्न किये जा रहे हैं?

t[Employment of unemployed trained teachers

350. SHRI DEORAO PATIL: Will the Minister of LABOUR be pleased to state:

- (a) the State-wise number of unemployed trained teachers in the country at present; and
- (b) the efforts that are being made for providing employment to them ?]

श्रन मन्त्रालय में उपमन्त्री (श्रो बालगीविद वर्मा): (क) उपलब्ध सूचना जो संलग्न विवरण में दी गयी है रोजगार कार्यालयों के चालू रिजस्टरमें प्रशिक्षित अध्यापकों (जो सभी अनिवायंत: बेरोजगार नहीं हैं) की संख्या के संबंध में है।

(ख) प्रशिक्षित अध्यापकों के लिये रोजगार अवसरों की व्यवस्था विभिन्न राज्यों/संघशासित क्षेत्रों की राज्य योजनाओं में सम्मिलित शिक्षा सुविधाओं के विस्तार कार्यकम के माध्यम से की जायगी। बेहतर उपयोग के लिये अध्यापकों की प्रशिक्षण सुविधाओं की व्यवस्था राज्यों में अध्यापकों की आवश्यकतानुसार यथासंभव सीमा तक की जा रही है।

t [1 English translation

राज्य/ 31-12-1975 को रोजगार संघशासित कार्यालयों के चालू रजिस्टर में क्षेत्र दर्जप्रशिक्षित अध्यापकों की संख्या

क्षेत्र दर्जप्रशिक्षित	वर्ज प्रशिक्षित अध्यापकों की संख्या		
राज्य			
1. स्रांध्र प्रदेश	11,043		
2. ग्रसम	678		
3. बिहार	13,248		
4. गुजरात	10,109		
5. हस्याणा	13,708		
हिमाचल प्रदेश	2,962		
7. जम्मू ग्रौर कश्मीर	151		
कर्नाटक	8,489		
9. केरल	14,534		
10. मध्य प्रदेश	5,990		
11. महाराष्ट्र	10,342		
12. मणिपुर	47		
13 मेघालय	43		
14. नागालेंड*			
15. उड़ीसा	4,221		
16. पंजाब	19,161		
17. राजस्थान	8,939		
18. सिक्कम	2.4		
19. तमिलनाडू	-39,929		
-20. विपुरा	8.3		
21. उत्तर प्रदेश	27,743		
22. पश्चिमी वंगाल	5,120		
संघ शासित क्षेत्र			
 भ्रण्डमान भ्रौर निक् 	ोबार द्वीप समूह‡		
2. ग्रुरुणाचल प्रदेशां	9.37		
3. चंडीगढ़	1,787		
 दादर और नागर ह 	विली †		
5. दिल्ली	24.093		
 गोबा, दमन ग्रीर वं 	वि 477		
7. लक्षद्वीप	608		
 मिजोरम पांडिचेरी 	799		
9. 4119471	799		

अखिल भारतीय योग

2,23,696